

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION
BY THE GOVERNOR

Dated Shillong, the 08th August, 2023.

No. LJ (B).83//93/298 - In exercise of the powers conferred under sub-section (1) of section 20 of the Code of Criminal Procedure 1973 and in the interest of public service, the Governor of Meghalaya is pleased to appoint Dr. Brightstar Langbang, Block Development Officer, as the Executive Magistrate within, Thadlaskein C&RD Block & Namdong C&RD Block within West Jaintia Hills District with immediate effect until further orders.



(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B). 83/93/298 -A,
Copy forwarded to:-

Dated Shillong, the 08th August, 2023.

1. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to his letter No. WJHC.17/2022/239, dated 01.08.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Data Entry Operator, Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.